

National Company Law Tribunal

Allahabad Bench

CP NO. 94/ALD/2017, CA No. 46/
ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.08.2017

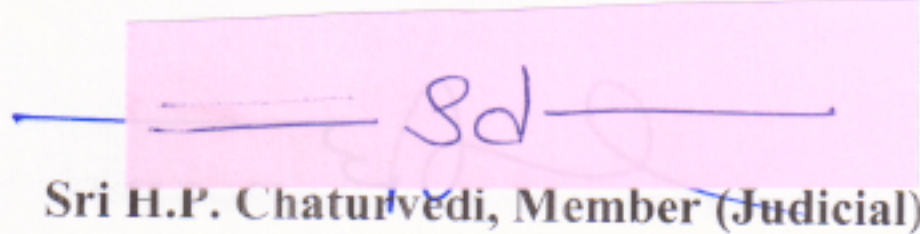
NAME OF THE COMPANY: Sybly Industries Ltd & Ors

SECTION OF THE COMPANIES ACT: U/S 230/232 of Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

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Sh. Shahid Kazmi, Advocate for the petitioner company. Sh. M.K. Bagri, OL for the Central Government. He seeks time for fixing the date of hearing to make scrutiny of the court. Time is granted.


Sri H.P. Chaturvedi, Member (Judicial)

Dated:03.08.2017

Typed by:
Kavya Prakash